

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.06.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Hospitech Management Consultants Pvt. Ltd. (Through 'Interim Resolution Professional) & Anr.	Pawanjit Singh Bindra	Mani Bhushan Sinha-R2 Kumudshekhar-IRP

## **For Admission (Fresh cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	
<b>3.</b>	Comp. App. (AT) (Ins) No. 518 of 2020	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	
<b>4.</b>	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	
<b>5.</b>	Comp. App. (AT) (Ins) No. 522 of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini	
<b>6.</b>	Comp. App. (AT) (Ins) No. 534 of 2020	Shambhu Textiles Mills Pvt. & Ors. Vs. HJM Fuels Pvt. Ltd.	Anushree Kapadia	
<b>7.</b>	Comp. App. (AT) (Ins) No. 535 of 2020	Ankit Bhupendra kumar Patel (Suspended Director of Polygold Pre-Cured Systems Ltd.) Vs. Pradyuman Kumar DW Arka Das Patel & Ors.	Varsha Banerjee	
<b>8.</b>	Comp. App. (AT) (Ins) No. 536 of 2020	A Sennimalai & Anr. Vs. Tourism Finance Corporation of India Ltd. & Anr.	Angad Mehta	Brijesh Kumar Tamber

**For Admission (After Notice)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 1425 of 2019	Ritu Rastogi, Resolution Professional Benlon India Ltd. Vs. Riyal Packers <b>With</b>	K. Datta	
<b>10.</b>	Comp. App. (AT) (Ins) No. 482 of 2020	Ritu Rastogi Resolution Professional, Benlon India Ltd. Vs. Riyal Packers	Meera Murali	

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**